

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

28/02/2019

O.A./260/1112/2014  
DEFECTS NOT REMOVED, NOT  
ADMITTED

ITEM NO:19

FOR APPLICANTS(S) Adv. : None appears for the applicant

DEBENDRA KUMAR ROUT  
-V/S-  
CENTRAL EXCISE & CUSTOMS

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>Defects have not been removed in spite of previous opportunity given to the applicant, as noted by the office.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		